

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL  
NEW DELHI**

PRINCIPAL BENCH - COURT NO. 1

**Excise Miscellaneous Application No. 50551 of 2021  
in  
Excise Appeal No. 51767 of 2021**

**Ravi Kale** ..... **Appellant**

VERSUS

**Principal Commissioner, CGST & Central Excise-Bhopal** ..... **Respondent**

**APPEARANCE:**

None (Adjournment Request) for the Appellant  
Shri S.K. Ray, Authorized Representative of the Department

**CORAM :**

**HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT  
HON'BLE MR. P. V. SUBBA RAO, MEMBER (TECHNICAL)**

**DATE OF HEARING: September 11, 2024**

**ORDERSHEET**

Learned counsel for the appellant has sought an adjournment.

List on **November 06, 2024.**

**(JUSTICE DILIP GUPTA)  
PRESIDENT**

**(P. V. SUBBA RAO)  
MEMBER (TECHNICAL)**